



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 19TH JANUARY, 2021]

**DIVISION BENCH NO. 1
VIDEO CONFERENCE AT 10:30 A.M**

Link for video conferencing will be e-mailed/ SMS to the concerned parties.

[Publish Under the Authority of Honourable the Chief Justice.]

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COURT NO - 2

BEFORE

**HONBLE MR JUSTICE LANUSUNGKUM JAMIR
HON'BLE MR JUSTICE AHANTHEM BIMOL SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
ADMISSION				
1)	WA/53/2020	GYMNASTIC FEDERATION OF INDIA (GFI) Vs DR S SHANTIKUMAR SINGH AND 3 OTHERS	MR. TH IBOHAL, SR. ADV.	W. DARAKISHWAR
2)	With MC(WA)/77/2020	GYMNASTIC FEDERATION OF INDIA (GFI) Vs DR S SHANTIKUMAR SINGH AND 3 OTHERS	MR. TH IBOHAL, SR. ADV.	X

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. BOBOY POTSANGBAM, C.G.S.C 17-01-2021 To 30-01-2021

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)